

(c) whether Government's collaboration approval is given subject to the condition that no foreign brand/trade name belonging to the foreign collaborators or any other foreign company shall be used by the Indian Company; and

(d) if so, action Government propose to take against M/s. Sharpedge Ltd. for violating Government's orders?

THE MINISTER OF INDUSTRY (SHRI GEORGE FERNANDES): (a) to (d). M/s. Sharpedge are registered with Directorate General of Technical Development for the manufacture of razor blades since January, 1970. M/s. Sharpedge had also been registered as Registered Users of the Trade Mark 'Erasmic' in July, 1967 which is valid till February, 1978. They have been using this name on the blades manufactured by them with indigenous know-how.

They were approved of a foreign technical collaboration with Messrs Thibaud Gibbs, France, in June, 1975 for the Manufacture of Stainless Steel razor blades. In the approval letter, it has been stipulated that foreign brand names will not ordinarily be allowed for use on the products for internal sale although there is no objection for their use on the products to be exported. Even when they applied for the foreign collaboration, they had stated that they had been using the foreign brand name 'ERASMIC' for their then existing product. As this name is not that of the collaborators, Government cannot take any objection.

खाना-बदोश जातियाँ

5012. श्री सुरेन्द्र विक्रम : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) भारत में खाना-बदोश जातियाँ कितनी हैं;

(ख) क्या सरकार का विचार उन्हें स्थायी रूप से बसाने का है; और

(ग) यदि हाँ, तो तत्सम्बन्धी रूपरेखा क्या है ?

गृह मंत्री (श्री चरण सिंह) : (क) से (ग). सूचना एकत्रित की जा रही है और सदन के पटल पर रख दी जायेगी।

जेलों में पाकिस्तानियों के रूप में भारतीय

5013. श्री नरसिंह यादव : क्या गृह मंत्री यह बताने की कृपा करेंगे कि :

(क) 1971 के भारत-पाकिस्तान युद्ध के पश्चात् देश के कितने भारतीय नागरिकों (मुस्लिम, बंगाली, सिंधी) को पाकिस्तानी समझा गया और विभिन्न जेलों में बन्द रखा गया और वे कितने वर्षों तक जेलों में रहे;

(ख) कितने ऐसे व्यक्तियों के मामलों में सुनवाई शुरू कर दी गई है और कितनों को बन्द करके रखा हुआ है; और

(ग) क्या सरकार का विचार यथा-सम्भव शीघ्र उन निर्दोष नागरिकों को रिहा करने का है ?

गृह मंत्री (श्री चरण सिंह) : (क) से (ग). सरकार को किसी भारतीय नागरिक को पाकिस्तानी समझे जाने और जेल में बन्द किये जाने की जानकारी नहीं है। यदि कोई ऐसा मामला ध्यान में आयेगा तो उचित कार्यवाही की जायेगी।

Connections of Chairman of Maruti Limited with South India Steel and Sugars Limited

5014. SHRI VENUGOPAL GOUNDER: Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Chairman of Maruti Limited is connected with South